GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2391 ANSWERED ON MONDAY, DECEMBER 18, 2023 AGRAHAYANA 27, 1945 (SAKA)

NATIONAL CSR EXCHANGE PORTAL

QUESTION

2391. SHRIMATI POONAM MAHAJAN: MS. DEBASREE CHAUDHURI:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total number of welfare programs registered under the National CSR Exchange Portal and the on-going projects and companies on the portal till now;
- (b) whether it is a fact that the Union Government is aware about the difficulties, companies and NGOs are facing while operating on the portal;
- (c) if so, the details thereof and the action taken/proposed to be taken thereon; and
- (d) whether it is also a fact that the Union Government has taken steps to enhance the functioning of the portal, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

- (a): In June, 2022, the National CSR Exchange Portal was launched to provide an interactive platform to the CSR eligible companies and implementing agencies. The Portal enables the stakeholders to list, search, interact, engage and manage their CSR projects on a voluntary basis. Since its launch, 838 companies and 6,123 implementing agencies have registered themselves in the Portal as on 07.12.2023. Further, formal communications have been sent to companies (both public and private sector companies) and implementing agencies requesting them to get onboard on the Portal. As on 07.12.2023, a total of 34 Request for Proposals (RFP) and 435 Request for Funds (RFF) have been floated by the companies and implementing agencies respectively.
- (b) to (d): The Portal has an inbuilt facility to receive online feedback from the stakeholders. The Ministry has received various queries and suggestions related to data rectification, login issue, registration issue, technical support, and other generic queries. These have been resolved through a dedicated Helpdesk to ensure ease of using the Portal. Further, a detailed FAQs tab has also been provided for self-redressal of issues by the stakeholders.
